

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 481 of 2019

IN THE MATTER OF:

Super Fight Promotions Pvt. Ltd.

...Appellant

Versus

Transcend Advantage Sports Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Shiva Nand Mishra and Ms Bandana Mishra Advocates.

For Respondent: Mr. Peeush Sharma, Mr. Bharvi Thakur and Mr. Kartikey Nayyar, Advocates.

O R D E R

13.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 5th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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